

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF JANUARY-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOICATE	RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF FOR EXECUTI ON	ACT OF DAYSSECTION	
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1047/2023	18.07.2023	RAJESH KUMAR GUPTA VS. MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL AND MOHIT SHARMA	9911692228 & 9810663690	03.01.2025	535	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-165/2022	14.01.2022	HAIKO LOGISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHADELWAL	MANDEEP SINGH AND ARCHIT MITTAL	9810513377 & 981063950	07.01.2025	1089	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-716/2023	28.04.2023	VIJAY LAXMI VS. MADHU AGGARWAL	HARDIK AGGARWAL & AMAN SAROHA	7859984398 & 9911228932	16.01.2025	629	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-1002/2022	04.04.2022	VIKHYAT LAEFIN & PORTFOLIO PVT. LTD. VS. MANOJ SETH	ANANT BHUSHAN AND AKANSHA MAHESHWARI	7503913368 & 9718063200	17.01.2025	1019	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-416/2023	06.03.2023	M/S. SHIV RATNA PACKAGING PVT. LTD. VS. NIKHIL GARG	KULDEEP CHAPRANA AND ANUKUL CHAWLA	9810459344 & 9873300964	23.01.2025	689	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS PVT. LTD. VS. NESTOR PHARMACEUTICALS PVT. LTD.	SHUBHANKAR SEHGAL AND RAHUL SOOD	9999147160 & 9818248729	24.01.2025	1129	Yes	Contested				Suit for Recovery
				Suit for Recovery	CS COMM-1236/2024	01.07.2020	RAJEEV MITTAL VS. N.D.M.C	SANCHIT JAGLAN AND SANJEET MALIK	9810566116 & 7506433495	25.01.2025	1669	Yes	Contested				Suit for Recovery
				Petition U/s 34 of Arbitration Act, 1996	OMP COMM-28/2024	19.04.2024	VIJAY KUMAR KHADELWAL VS. G.N.C.T	SANJAY BANSAL AND VIBHUTI JAIN	9654200102 & 9911360003	29.01.2025	285	No	Contested				Petition U/s 34 of Arbitration Act, 1996
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	2693/2022	16.12.2022	M/S. JAINSONS LIGHTS PVT. LTD.THROUGH ITS DIRECTOR SH. ANUBHAV JAIN Vs M/S. M H S MEDICARE INDIA PVT. LTD.THROUGH ITS	SHAIL NEGI	9999029218	07.01.2025	753	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY
				CS (COMM)/	1494/2023	10-11-2023	Mrs Arvinder Kaur Vs Niva Bupa Health	AMIT MAIHAN	9871897844	07-01-2025	424	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY
				CS (COMM)/	437/2024	05-04-2024	UMESH JAIN VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	08-01-2025	309	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY
				CS (COMM)/	944/2023	01-07-2023	UCO BANK Vs MS.RITIKA GUPTA	KAMLESH TIWARI	9310019131	09-01-2025	589	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY
				CS (COMM)/	903/2021	12-03-2021	VIPIN GUPTA Vs GAURAV MANDIRATTA AND ANR	RAJEEV GARG	9716 400378	13-01-2025	1434	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY

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			306	CS (COMM)/	386/2023	05-04-2023	HPL ELECTRIC AND POWER LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs COLOCUBE TECHNOLOGIES	VIJAY PRAKASH	9810210832	21-01-2025	388	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	3896/2021	04-10-2021	MUNICIPAL CORPORATION OF DELHI Vs MANOJ KUMAR AND ANR	SANJEET KUMAR	9958150227	27-01-2025	1242	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)	4886/2021	22-11-2021	SHUBHAM ENTERPRISES Vs SACHDEV JAIN FABRICATORS	PRASHANT JAIN	9810015893	27-01-2025	1193	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	1195/2022	04-05-2022	NORTHEX Vs SUMANEET KAUR	GAURAV ARORA	8800272829	31-01-2025	1003	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 357/2024	14.03.2024	NAWAL KHERA @ NAWAL KISHORE KHERA Vs BABY KHERA & ORS	NAIEM JAHAN HEENA	9911419964	27.01.2025	319	Yes	SUIT DISMISSED	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 644/2023	17.04.2023	SPACE 4 BUSINESS SOLUTION PVT. LTD. Vs DISTRICT MAGISTRATE (WEST) & ANR.	DURGESH GUPTA	9811217093	03.01.2025	627	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2703/2022	19.12.2022	INDIAN BANK VS M/S D.K. PRODUCTS & ANR.	SAMITABH KRISHAN	9868068675	10.01.2025	753	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2705/2022	19.12.2022	SH. DHIRAJ GABA VS SH. NARENDER SHARMA	VKKAS GUPTA	9650025115	14.01.2025	757	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 840/2022	08.03.2022	M/S HARBANS LAL SONS VS SAROJ JAIN	RAMA SHARMA	9911855122	10.01.2025	1068	YES	DECREE			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/409/2024	28-03-2024	RAKESH KUMAR GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	SH. S.K. SINGH	981161525	04-01-2025	282 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/537/2020	08-10-2020	KESARI CHAND JAIN AND ANR. Vs M/S LAKASHIKA COUTURE PVT. LTD. AND ANR.	SH. RAJESH SHARMA	9211326600	08-01-2025	1553 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1702/2020	10-11-2020	KRBL LTD. Vs TRICON POLYFABS PVTS LTS AND ORS.	SH. SRAVAN KUMAR BANSAL	6201970125	10-01-2025	1522 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/2673/2022	13-12-2022	LAXMI PUBLICATIONS PVT LTD Vs USHA RANIK JAIN	SH. GAURAV KOCHHER	9810940055	13-01-2025	762 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			308 EXTENSION BLOCK TH DELHI	U/S 34 ARBITRATION ACT.	OMP (COMM.)/61/2023	26-04-2023	STERLING AND WILSON PRIVATE LTD Vs M/S SHARMA TURNKEY ENGINEERS PVT LTD	SH. SANJEEV KUMAR TYAGI	9811252685	22-01-2025	637 DAYS	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	U/S 34 OF ARBITRATION ACT.
			309 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/718/2024	02-07-2024	NAWAL KISHORE SONI PROP OF M/S SHRICHAND SHRAWAN KUMAR JEWELERS Vs MOHD YASEEN PROP	SH. ANMOL KAPOOR	9811668800	28-01-2025	210 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	U/S 34 OF ARBITRATION ACT	OMP (COMM)-156/2023	20.09.2023	SHIKHA GHOSH VS. AXIS BANK LTD.	SH. ARPAN RATHOR	9818435407	30.01.2025	498	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT.
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1255/2023		PUNJAB NATIONAL BANK VS. M/S. RUDRATRI CHEMICALS	SH. DEOKANTRIPATHI	9711332383	17.01.2025	484	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	304/2024		SATYA PAL GUPTA VS. MCD	SH. A.K. TRIVEDI	9871441764	28.01.2025	336	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	934/2024		FILEX SYSTEMS PVT. LTD. VS. AMBIKA ARORA	SH. VINAY MOHAN	9818194170	31.01.2025	154	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	114/2023	18.01.2025	M/S ORIENT LINKS PVT LTD. VS ANIL GOEL	MAHESH SHARMA	9810493325	25.01.2025	738	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			302	CS (COMM)	1152/2023	10.08.2023	SH. RAM KISHORE SHARMA VS DELHI JAL BOARD	SANJAY BANSAL	9810959432	31.01.2025	540	na	CONTESTED	NA	NA	SUIT FOR RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1264/2022	19-05-2022	PLAZA ELECTRICAL PRODUCTS PVT LTD Vs MR. BALJEET SINGH KHUSHWAHM/S SHIVYYA TRADERS	ABHAY SAHAI	999087873	08-01-2025	965	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1510/2023	21-11-2023	Nageshwar Sharma Vs Delhi Urban Shelters Improvement Board	satyendra kumar singh	9717063481	07-01-2025	413	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/45/2024	01-07-2024	Naresh Kumar And Anr Vs M/s Indostar Finance Ltd And Anr	DEEPANKUR SONDHI	999925860	22-01-2025	205	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/243/2024	15-02-2024	Bank Of Baroda Vs Amit Alok	M D JOSHI	9910568669	21-01-2025	341	YES	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/1823/2019	02-05-2019	PARASNATH ENTERPRISES Vs SUNIL AGGARWAL AND ORS.	DEVENDER KUMAR MISHRA	9971827923	27-01-2025	2097		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/235/2020	31-01-2020	SATISH AGGARWAL Vs ANIL GUPTA AND ORS	RAJEEV SAXENA	9810811180	07-01-2025	1803		CONTESTED			

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			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/75/2021	06-01-2021	M/S LAL CHAND AND CO Vs M/S BENTWOOD SEATING SYSTEM	ASHISH SHARMA	9313994317	03-01-2025	1458		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/4417/2021	29-10-2021	TAJ PRESS Vs SHALINI JAIN PROP M/S NURTURE INDIA PUBLICATION AND ANR	ANITA ARORA	9818189667	04-01-2025	1163		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/439/2023	14-03-2023	VIVEK KUMAR JAIN Vs KULBHUSHAN SINGH CHADHA	SHYAM LAL JAIN	9811391338	10-01-2025	668		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/602/2024	15-05-2024	Ramesh Gupta Vs Kshama Gupta	ABHISHEK KUMAR	9999537258	03-01-2025	233		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1180/2023	24/08/23	SH. RAJENDER PRASAD Vs OPERA GLOBAL PVT. LTD	Diwanshu Sehgal		17/01/25	#MACRO?	Yes	Contested	17/01/25	0	
			307	Civil	CS (COMM)/805/2020	07/03/20	AJAY KUMAR SHARMA Vs VISHAL VERMA AND ORS	SANJEEV KUMAR SINGH		29/01/25	#MACRO?	Yes	Contested	29/01/25	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (COMM.)	CS (COMM)/176/2024	30/01/24	Vikas Jain Vs Arumand Steel Industries Pvt Ltd	ashok gupta(P),	-	09/01/25	345	-	Contested	-	-	ORDER 37
			COURT ROOM 310	OMP (COMM.)	CS (COMM)/634/2020	15/02/20	BANK OF MAHARASTRA Vs FAB TECH AND ORS	SOVI BIPNEET-SINGH(P),	-	08/01/25	1789	-	Contested	-	-	Recovery of Money//RECOVERY
			COURT ROOM 310	CS (COMM)	CS (COMM)/1241/2023	16/09/23	CANARA BANK Vs ANIL SHARMA	MAMATA PAL(P),	-	27/01/25	499	-	Contested	-	-	Recovery of Money//9
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	197/2018	30-10-2018	S N OVERSEAS Vs M/S SUPREME FABRICS	PANKAJ GUPTA	9811022227	10.01.2025	2264	-	-	-	-	-
			401	CS (COMM)	415/2019	06.04.2019	M/S MATTU CONSTRUCTION V/S M/S BABA AMARNATH CONSTRUCTION	KULWINDER SINGH	9818143967	21.01.2025	2117	-	-	-	-	-
			401	OMP (I) COMM	324/2024	05.03.2024	HDFC BANK LTD V/S MOHD HASAN & ORS	SANISH BHOLA	9811452022	31.01.2025	287	-	-	-	-	-
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS (COMM)	254/2024	16.02.2024	RAM PRAKASH VS MCD	S.K. SINGH	9811161525	07.01.2025	326	NA	CONTESTED	NA	NA	RECOVERY
			302	CS (COMM)	723/2023	01.05.2023	CANARA BANK VS ASHOK KUMAR	N. UPADHAYA	8860976561	15.01.2025	725	NA	CONTESTED	NA	NA	RECOVERY
			302	OMP (COMM)	68/2023	08.05.2023	ICG MEDICAL INDIA PVT. LTD. VS SURINDER SINGH MARWAH	I.K. ANA PADMANABHAN	-	22.01.2025	725	NA	CONTESTED	NAQ	NA	SEC. ARBITRATION ACT. 34
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/635/2023	26-08-2023	M/S NIKUNJ WOODS PRIVATE LIMITED Vs M/S SHIV SHAKTI ENTERPRISES AND ANR	ANIRUDH GUPTA(P),	981199304	mail@anirudhgupta.co.in	509	Yes	Decree	Nil	Nil	
				cs	CS (COMM)/788/2023	21-10-2023	M/S SHREE MADHAV QUICK RESOLUTION SERVICES PVT LTD Vs STATE BANK OF INDIA SARB-1 DELHI	Suresh Chaturvedi(P),	9811756975	sureshchaturvedi@yahoo.co.in	458	Yes	Contested	Nil	Nil	
				cs	CS (COMM)/586/2019	12-12-2019	M/S IMBODIAN TRADING P LTD Vs M/S VINEET TRADING CO	ARPIT BHALLA(P),	9990766666	advocatearpitbhalla@gmail.com	1877	Yes	Plaint Return	Nil	Nil	
				cs	CS (COMM)/225/2021	27-03-2021	HARISH KALRA PROPS M/S DK TRADERS Vs GURPREET SINGH WALLA PROPRIETOR OF M/S ARROW LEATHERS	Sukhbir Singh(P),	9971452626	sukhbir.singh.adv@gmail.com	1406	Yes	Decree	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	Civ DJ/615/2019	17-08-2019	KISHORE SHARMA Vs BHUTALIA	KUMAR KANCHAN RAHUL DEEWAN	9350544548	15-01-2025	1978 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/100/2020	12-02-2020	M/S NIKUNJ WOODS PVT LTD. Vs MRS. TARUNA KHOSLA PROP. OF M/S JUPITER CREATION	ANIRUDH GUPTA	9811993041	07-01-2025	1791 DAYS	No	Contested	NIL	NIL	

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				CS COMM	CS (COMM)/107/2021	08-02-2021	ISHA ROAD LINES VS PARTAP TECHNOCRATS PVT LTD	PANKAJ	9540712091	15-01-2025	1437 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/28/2024	11-01-2024	Atul Nayyar (proprietor of Kolors Unlimited) Vs Kri Limited	OJASHVI KHANEJA	9990503001	16-01-2025	371 DAYS	No	Contested	NIL	NIL	
				CS COMM	Misc Dj/596/2024	21-09-2024	VINOD AGGRWAL VS VERDE INDIA LTD THROUGH ITS AR RAJENDER ARORA,	HIMAL AKHTAR	9810456889	10-01-2025	111 DAYS	No	Contested	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/917/2023	15/12/23	STATE BANK OF INDIA Vs Rajveer	Not Mentioned	Not Mentioned	04/01/25	386		DECREE	Same Day	NIL	
					CS (COMM)/171/2024	17/02/24	Ms Subhnen Impex Lp Vs Ms Madix Concepts Co	9811207995		04/01/25	322		DECREE	Same Day	NIL	
					CS (COMM)/728/2022	08/09/22	SANDEEP MURADA PROPRIETOR PHI Vs MAX PUBLICITY COMMUNICATION PVT.LTD	8882356366		16/01/25	861		DISMISSED MERITS	ON Same Day	NIL	
					Counter Claim/52/2023	09/11/23	WEBPULSE SOLUTIONS PVT LTD Vs BE RANKER SERVICES	9582156789		25/01/25	443		REJECT	Same Day	NIL	
					CS (COMM)/519/2023	10/07/23	MULTANI PHARMACEUTICALS LTD Vs UNIMARCK HEALTHCARE LTD	9810149006		25/01/25	565		DECREE	Same Day	NIL	
					CS (COMM)/547/2023	25/07/23	LGP INFRASTRUCTURE LLP Vs YFC PROJECT PVT. LTD	98112419		27/01/25	552		DISMISSED MERITS	ON Same Day	NIL	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM) 18/2024	05/01/24	UNION BANK OF INDIA V/S KULDEEP DAGAR	AMIT GUPTA	9810224624	03/01/25	364	NA	DECRED	Nil	Nil	
				CS (COMM)	CS (COMM)/270/2021	16/04/21	HI INTERNATIONAL Vs RAJAN HARJAI	TECHANUJ AGGARWAL	9810578767	04/01/25	1359	NA	DECRED	Nil	Nil	
				CS (COMM)	CS (COMM)892/2023	07/12/23	TARLOK SINGH V/S M/S MECHMARK FIL TECH INDIA PVT LTD	SAMARJEET SINGH GAMBHIR	9818186704	10/01/25	400	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/405/2023	19/05/23	MIS ARORA VINYL LTD Vs SHRI BANKES BIHARI CORFAB P LTD	PSUBHASH SINGH	9971990798	17/01/25	609	NA		Nil	Nil	
				CS (COMM)	CS (COMM)/103/2023	27/01/23	ASHOK V/S SHREE CHAMUNDA POLYMERS INDUSTRIES	LOKESH KUMAR	9413770402	22/01/25	726	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/573/2022	18/07/22	VAISHNAVI METAL V/S RAM CHOUHDARY	NITIN KHANNA KARAN	9810072439	27/01/25	924	NA	JUDGEMENT	Nil	Nil	

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/356/2024	13-03-2024	Dinesh Sharma Vs Nancy Manchanda			21-01-2025			CONTESTED					
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/860/2023	CS (COMM)/860/2023	20/11/23	Union Bank of India Vs Sushil Singh Chaudhary			04/01/25			DECREE					
				CS (COMM)/617/2024	CS (COMM)/617/2024	22/07/24	Canara Bank Vs Sudhir Arora			04/01/25				EX-PARTE				
				CS (COMM)/452/2024	CS (COMM)/452/2024	21/05/24	Shri Ram Polypack Through Its Proprietor Sh Kunal Mehta Vs Dev Polymers Through Its Proprietor Ms Prem Lata			07/01/25				COMPROMISE				
				CS (COMM)/301/2019	CS (COMM)/301/2019	03/08/19	POWER2SME P. LTD. Vs M.D. INDUSTRIES			08/01/25				EX-PARTE				
				OMP (I) (COMM.)/177/2024	OMP (I) (COMM.)/177/2024	27/08/24	Hdfc Bank Limited Vs RAM SAROOP			08/01/25					DISMISSED AS WITHDRAWN			
				CS (COMM)/477/2024	CS (COMM)/477/2024	01/06/24	Central Bank of India Vs M/s AVR Garments			08/01/25					EX-PARTE			
				CS (COMM)/450/2021	CS (COMM)/450/2021	01/10/21	M/S STONEX INDIA PVT LTD Vs M/S SHUBHASHI EVENTS AND ANR			09/01/25					DECREE			
				OMP (I) (COMM.)/294/2024	OMP (I) (COMM.)/294/2024	18/11/24	Shriram Finance Ltd Vs SYED ZEN HUSSAIN			09/01/25					DISMISSED AS WITHDRAWN			
				CS (COMM)/604/2024	CS (COMM)/604/2024	18/07/24	Pushaan Nayyar Vs Myfojo Foomill Pvt Ltd			09/01/25					DISMISSED AS WITHDRAWN			
				CS (COMM)/621/2024	CS (COMM)/621/2024	23/07/24	Dr Mrs Bimla Arora Vs Shemrock Bhilwara			09/01/25					COMPROMISE			
				CS (COMM)/200/2022	CS (COMM)/200/2022	08/03/22	CANARA BANK Vs MRS MANMEET KAUR AND ANR			10/01/25					EX-PARTE			
				CS (COMM)/208/2022	CS (COMM)/208/2022	11/03/22	CANARA BANK Vs MRS MANMEET KAUR (BORROWER)			10/01/25					EX-PARTE			
				CS (COMM)/664/2023	CS (COMM)/664/2023	11/09/23	M/S GSV PRODUCTS Vs TAMRAG GREEN SOLUTIONS PRIVATE LIMITED			10/01/25					DECREE			
				CS (COMM)/201/2022	CS (COMM)/201/2022	10/03/22	INDO LAMINATES P LTD Vs AJAY HOODA			13/01/25					DISMISSED FOR NON-PROSECUTION			

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				CS (COMM)/65/2024	CS (COMM)/65/2024	25/01/24	A And S Steel Private Limited Vs Shri Abdul Rahaman, Prop G P Traders			13/01/25			COMPROMISE			
				Execution (Comm.)/392/2024	Execution (Comm.)/392/2024	24/12/24	Eltecks India Private Limited Through Ar Ankit Jain Vs RAJNI BALA			13/01/25			DISPOSED			
				CS (COMM)/768/2023	CS (COMM)/768/2023	14/10/23	M/S GIOSOFT INDUSTRIES Vs ARN FOOTWEAR INDUSTRIES			14/01/25			COMPROMISE			
				CS (COMM)/897/2023	CS (COMM)/897/2023	09/12/23	Canara Bank Vs Neeru Dewan			14/01/25			EX-PARTE			
				Misc DJ/9/2025	Misc DJ/9/2025	04/01/25	UCO BANK Vs RAKESH SINGH			14/01/25			DISPOSED			
				Execution (Comm.)/284/2024	Execution (Comm.)/284/2024	09/10/24	sundaram finance ltd Vs sushil yadav			15/01/25			DISPOSED			
				CS (COMM)/942/2023	CS (COMM)/942/2023	21/12/23	M/s Dev Knit And Sales Vs M/s Vidyarthi Sethi School Wear			16/01/25			DISMISSED			
				CS (COMM)/886/2022	CS (COMM)/886/2022	11/11/22	SACHIN GUPTA Vs DOMS INDUSTRIES PVT LTD.THROUGH ITS DIRECTOR SH SANTOSH			17/01/25			DISMISSED IN DEFAULT			
				Execution (Comm.)/329/2024	Execution (Comm.)/329/2024	13/11/24	M/S SHIV SHAKTI AND COMPANY Vs Supreme Infrastructure India Pvt Ltd			17/01/25			DISPOSED			
				CS (COMM)/396/2021	CS (COMM)/396/2021	15/09/21	M/S DENTSPLY INDIA PVT LTD Vs DR. NEERAJ SAHNI			18/01/25			DECREE			
				Execution (Comm.)/205/2024	Execution (Comm.)/205/2024	01/08/24	Dhruv Industries Ltd Vs Delcon Electronics Pvt Ltd			20/01/25			DISPOSED			
				CS (COMM)/429/2024	CS (COMM)/429/2024	15/05/24	Canara Bank Vs Shah Nawaj And Anr.			20/01/25			EX-PARTE			
				CS (COMM)/49/2025	CS (COMM)/49/2025	20/01/25	SANJEEV KAPOOR Vs BHARAT BHAMBHANI			20/01/25			DISMISSED AS WITHDRAWN			
				Execution (Comm.)/38/2022	Execution (Comm.)/38/2022	09/06/22	ZAMIR UDDIN AND SONS Vs KANSAI NEROLAC PAINTS LTD			21/01/25			DISPOSED			
				CS (COMM)/818/2024	CS (COMM)/818/2024	19/09/24	Harvinder Singh Vs Ankur Ahuja			21/01/25			DISMISSED AS WITHDRAWN			

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				CS (COMM)/524/2019	CS (COMM)/524/2019	30/10/19	M/S BLISS REFRIGERATION P. LTD. Vs SATYA NARAIN SHARMA AND ANR.			22/01/25			PARTLY DECREEED/DISMISS ED			
				OMP (I) (COMM.)/178/2024	OMP (COMM.)/178/2024	12/08/24	Hdfc Bank Limited Vs GUDDI ASHOK KUMAR GUPTA			22/01/25			DISMISSED WITHDRAWN AS			
				CS (COMM)/545/2024	CS (COMM)/545/2024	03/07/24	Prabhu Dayal Gupta Vs Madbow Venture Ltd.			22/01/25			EX-PARTE			
				CS (COMM)/289/2024	CS (COMM)/289/2024	27/03/24	Canara Bank Vs Sumit Kumar			23/01/25			EX-PARTE			
				Misc DJ/694/2024	Misc DJ/694/2024	28/10/24	Aqualite Industries Private Limited Vs NEW INDIA SHOES CENTRE THROUGH ITS PROPRIETOR MD			23/01/25			DISPOSED			
				CS (COMM)/400/2021	CS (COMM)/400/2021	16/09/21	UNION BANK OF INDIA Vs SAMEEP NAKRA			25/01/25			DISMISSED WITHDRAWN AS			
				CS (COMM)/464/2024	CS (COMM)/464/2024	28/05/24	Punjab And Sind Bank Vs Surender Singh And Madhuri			25/01/25			EX-PARTE			
				CS (COMM)/746/2022	CS (COMM)/746/2022	17/09/22	OKAYA POWER PVT.LTD Vs GOEVGO MOTOCORP PVT LTD			28/01/25			DECREE			
				CS (COMM)/45/2023	CS (COMM)/45/2023	09/01/23	RGRG AND COMPANY Vs SOMANI BUSINESS INFRA PRIVATE LIMITED AND ORS			28/01/25			EX-PARTE			
				CS (COMM)/723/2024	CS (COMM)/723/2024	24/08/24	Eagle Forgings Private Limited Vs Emphasis Innovations Private Limited			29/01/25			EX-PARTE			
				M-Ex/385/2024	M-Ex/385/2024	22/10/24	SHREE NATH LUMBER PRODUCTS PVT LTD Vs DELHI PLYWOOD AND ORS			31/01/25			DISPOSED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	427/2022	13.05.2022	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. VS. ZESTY FOODS	Mr. Sumit Gahlawat	971777388	07.01.2025	970	YES	DECREEED	Nil	Nil	RECOVERY
				CS(COMM)	174/2021	09.04.2021	TAHAL CONSULTING ENGINEERS INDIA VPT. LTD. VS. M/S SPEARHEAD LAW FIRM	KAMAL MEHTA	9868249232	22.01.2025	1384	YES	DISPOSED	NIL	NIL	RECOVERY
				CS(COMM)	15/2024	05.01.2025	BANK OF INDIA VS. BISHAMBER SINGH	Vishwanath Prasad Tiwari	9990182901	23.01.2025	384	YES	DECREEED	NIL	NIL	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	503 / 2022	30.05.2022	SAPPHIRE FOODS INDIA PVT. LTD. VS. RISAJYOTI INTEGRATED SOLUTIONS PVT. LTD.	MS. SRISHTY PANDEY	9200744888	10.01.2025	957	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				OMP (COMM.)	106 / 2024	27.04.2024	KAVEETA JATEEN DOSHI AND ANR. VS. IIFL HOME FINANCE LTD.	MS. SAKSHI RAGHAV	9899800244	30.01.2025	279	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS (COMM.)	370 / 2022	21.04.2022	VINAIK UPMANYU, TRADING AS ENTERPRISES VS. EATBUD FOOD PVT. LTD.	MS. SHILPI MEHTA	9899251254	31.01.2025	1017	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	424 / 2022	11.05.2022	ASAHI INDIA GLASS LTD. VS. ALUMILITES ARCHITECTURALS LTD.	MS. ADITI SARIN	9811024784	31.01.2025	997	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	EXECUTION PETITION	Execution (Comm.)/200/2023	04/08/2023	M/S VEKAY GENERAL INDUSTRIES Vs UNION OF INDIA	RITIK MALIK	9999653611	07/01/2025	522	NO	DISMISSED	Nil	Nil	EXECUTION PETITION
				SUIT FOR TRADEMARKS	CS (COMM.)/658/2021	22/12/2021	KTC INDIA PVT LTD Vs M/S HIMALAYAN NOMAD KTC AND ORS.	UDIT TEWARI	9711137357	08/01/2025	1113	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS/703/2018	19/07/2018	GURCHARAN ARORA Vs RICHMOND LEISURE AND HOTELS PVT LTD	R K BALI	Not available	09/01/2025	2366	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/240/2021	17/07/2021	REALISTIC REALTORS THROUGH LOHUMI HARNARAYAN CHOWDHARY Vs VIVEK GUPTA	SHARAT	9013534938	10/01/2025	1273	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	ARBTN/31/2019	20-7-19	M/S FITJEE LTD Vs ABHISHEK SAPRA	Sh. Mukesh Goel	9810910312	10-01-25	2001	NA	Dismissed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS (COMM)/153/2019	23-10-18	SHARIKA QADEER Vs M/S INTERNATIONAL LEATHERS PVT. LTD.	Sh. Maneeesh SAROJ Gumber	9911315304	16-01-25	2277	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/2/2022	3-1-22	SACH SERVICES PVT LTD. Vs ALUPLAST INDIA PVT. LTD	Sh. Gurpreet Singh	9910850147	27-01-25	1120	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/392/2022	4-7-22	SACH SERVICES PVT LTD Vs ALUPLAST INDIA PVT LTD	Sh. Shreyas Acharya	9810434508	27-01-25	938		DECREED	NA	NA	Suit for Recovery of Movable Properties and
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)1/2020	6-1-20	TIMES INNOVATIVE MEDIA VS ROYAL GOLF LINK CITY	SANJAY KUMAR PANDEY	885172955	07-01-25	1828	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS (COMM)24/2023	11-1-23	CANARA BANK VS GEETA DEVI	ASHU CHAUDHARY	9711275697	08-01-25	728	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS (COMM) 2/2020	7-1-20	M/S TIDONG POWERS GENERATION VS BESTEKLOZA INDIA	SWETAB KUMAR	981025543	08-01-25	1828	YES	PARTLY DECREE/CONTESTED	NOT FILED	NOT APPLICABLE	SPECIFIC PERFORMANCE
			6, New Court Block-I	Commercial	CS (COMM) 25/2024	10-1-24	NARENDER KUMAR VS OM DAILY NEEDS RETAILING	ARVIND GUPTA	9811088800	10-01-25	366	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY

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			6, New Court Block-I	Commercial	OMP(COMM)01/2022	5-1-22	INDIAN CORPORATION VS P P POLYPLAST	OIL RAJAT NAVET	9650881816	21-01-25	1112	NOT APPLICABLE	CONTESTED/DISMISSED	NOT APPLICABLE	NOT APPLICABLE	SECTION 34 A & C Act
			6, New Court Block-I	Commercial	CS(COMM) 281/2023	10-5-23	EUROPEAN FOODS INDIA VS EXCLUSIVE INTERNATIONAL	SATISH KUMAR TRIPATHI	7065243658	21-01-25	622	YES	CONTESTED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
			6, New Court Block-I	Commercial	CS(COMM) 669/2023	22-12-23	PALU VS OMPAL	SUDESH KUMAR	9355033033	28-01-25	403	YES	CONTESTED/DISMISSED	NOT FILED	NOT APPLICABLE	SUIT FOR RECOVERY
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/221/2020	14/08/2020	COMPASS GROUP INDIA SUPPORT SERVICES PVT LTD Vs KERAN PERSHAD	Pawan Kumar Mittal(P)	9873938816	01-04-25	1604	NA	Contested	NA	NA	Recovery Suit
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/710/2022	16-12-2022	COMPUTER LINKS VS INTERACTIVE SERVICES PVT. LTD.	DILIP KUMAR BPO	9811089104	29-01-2025	775	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/219/2022	31-03-2022	SIEMENS INDUSTRY SOFTWARE INL VS DHARMESHBHAI SANKHARVA	AARSHIA BEHL	9810621272	31-01-2025	1037	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	OMP(COMM.)	8/2023	23-01-2023	HARIOM SHAKTI CHARITABLE TRUST Vs RAM SWAROOP ANR	M.S. Rohilla & Kuljeet Singh	80810962950 & 8376886887	31-01-2025	739	NIL	DISMISSED	NIL	NIL	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/503/2019	05.12.19	M/S MANOJ WORLDS Vs SOUTH DELHI MUNICIPAL CORPORATION	G.D. MISHRA	N/A	15.01.25	1868	yes	DISMISSED	-	-	NIL	
				CS (COMM)/737/2022	27.07.22	RAKESH KUMAR SAURABH DAYAL Vs SANJAY KUMAR	N/A	N/A	18.01.25	906	yes	DISMISSED	-	-		
				CS (COMM)/960/2023	13.10.23	PSA NITROGEN LIMITED Vs KAMINENI HOSPITALS PVT LTD	DEVESH KR. MALAN	N/A	18.01.25	463	yes	PLAINT RETURNED	-	-		
				CS (COMM)/399/2021	17.09.21	EMPIRE TUBEWELS PVT LTD TH SHASHOK KUMAR SHARMA Vs M/S VALUES SPACES	G LAKSHMI	N/A	20.01.25	1221	yes	DECREED	-	-		

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32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	ARB. A. (COMM.)/1/2020	25-08-2020	UNION OF INDIA Vs M/S SATYA PARKASH AND KRUTTIKA BROS. PVT LTD	LAXMI AND KRUTTIKA VIJAY	---	15-01-2025	1604	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/110/2021	23-02-2021	CANARA BANK Vs LALIT BANSAL	SHEELA ASWANI	9899926880	15-01-2025	1422	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/185/2022	02-03-2022	M/S AVENIR INNOVATIVE SOLUTIONS C/OPANKAJRATHORE Vs M/S SAMPARK SOFTWARES	MEGHA BATRA	9990027799	09-01-2025	1044	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/1068/2023	22-11-2023	AVNEESH GUPTA Vs HARI OM SETHI AND URS.	SIDDHANT AND JUYAL	8375868868	24-01-2025	429	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/320/2023	06-04-2023	HARJINDER SINGH Vs PRAMOD KUMAR	ADITI AGGARWAL	999962968	30-01-2025	665	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/800/2023	29-08-2023	CANARA BANK Vs RAVI SHARMA	PRATAP CHANDRA RANA	9990366723	31-01-2025	521	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/801/2023	29-08-2023	CANARA BANK Vs SHRI RAVI SHARMA	PRATAP CHANDRA RANA	9990366723	31-01-2025	521	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	OMP (COMM.)/72/2019	09-07-2019	SUNIL GOYAL Vs M/S INTEC CAPITAL	SHARISH KUMAR GARG	---	07-01-2025	2009	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/291/2021	23-08-2021	STATE BANK OF INDIA Vs NARENDER KUMAR	ROHIT KUMAR	9870312150	24-01-2025	1250	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/1115/2022	15-11-2022	ONE97 COMMUNICATIONS LTD. Vs BRACKET CINEMAS PRIVATE LIMITED	GAURAV JAIN	---	04-01-2025	781	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/803/2023	29-08-2023	CANARA BANK Vs SANJUSINGH PROP M/S SWETA ENTERPRISES	SANJEEV CHOPRA	9711142200	09-01-2025	499	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/883/2023	27-09-2023	KAMAL AGARWAL Vs SIDHI HOSPITALITIES AND ORS.	KAMAL DATTA AGARWAL	9811138823	23-01-2025	484	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/897/2023	03-10-2023	STATE BANK OF INDIA Vs MUKESH KUMARI	VIJAY PRAKASH	9810210832	04-01-2025	459	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	3898/24	27.11.2024	State Bank of India Vs Sanjeev Kumar	Varun Chandiok	9818365119	07.01.2025	41	NIL	Decreed	NIL	NIL	-
				CS(COMM)	2504/24	02.07.2024	Exel Dychem Pvt Ltd Vs S.K. Dyeing	Vishal Saxena	9354808102	15.01.2025	197	NIL	Decreed	NIL	NIL	-

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				CS(COMM)	150/24	06.03.2024	M/S Salor International Vs Kortek Electronics	Ajay Malvia	9868112556	21.01.2025	320	NIL	Dismissed	NIL	NIL	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	973/22	27.09.22	SAMITA JOHAR VS RAHUL NARANG	KULDEEP RAJ CHWLA	9971897143	08.01.25	834	NO	DECREED	NO	NO	
				CS (COM)	974/22	27.09.22	ASHOKA JOHAR VS RAHUL NARANG	KULDEEP RAJ CHWLA	9971897143	08.01.25	834	NO	DECREED	NO	NO	
				CS DJ	702/19	21.08.2019	VIJENDER SINGH VIRDI VS PROMOD KUMAR GUPTA	JESSICA VIRDI	9654083812	16.01.25	1975	NO	DISMISS	NO	NO	
				CS COMM	816/22	22.08.22	S B I VS ASHADAVI YADAV	DHARMENDER SINGH	8800784740	18.01.25	880	NO	DECREED	NO	NO	
				T M /99/2018	99/18	24.05.18	S CHARANDIT SINGH VS GURDEEP SINGH	ARUN KU JAIN	9818558690	31.1.2025	2444	NO	DECREED	NO	NO	
				T M /99/2018	99/18	24.05.18	S CHARANDIT SINGH VS PARVINDR SINGH	ARUN KU JAIN	9818558690	31.1.2025	2444	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	308/2023	18-08-2023	LIFE OF RILEY PVT.LTD VS. VIJAY STEELS	ANUJ YADAV VS. SHRADDHA GUPTA	-	20-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	238/2024	21-08-2024	NAVIN KHANDELWAL VS. DHARAMRAJ MEHTA CONTRACTS INDIA PVT.LTD.	PRATEEK VS. DALAL	-	25-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	426/2023	04-11-2023	GOVIND BASIAWALA VS. APK VALUR RETAILS LLP	HARSH GUPTA VS. RAVI KUMAR	-	30-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	81/2024	01-03-2024	ASHWANI KUMAR JAIN VS. HUF VS. MANMOHAN SINGH	VIKAS BHATIS VS. PAWAN KUMAR	-	30-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	277/2023	25-07-2023	SUMAN DEVI VS. KRISHNA TRADERS	RISHIKESH KUMAR VS. AMAN NARULA	-	31-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	144/2024	04-05-2024	SHARP CALCHEM PVT.LTD. VS. M/S METRO UDYOG	MATUL CHATURVEDI VS. VINEET KUMAR JAIN	-	31-01-2025	..	YES	CONTESTED	NIL	NIL	
				RECOVERY	308/2023	18-08-2023	LIFE OF RILEY PVT.LTD VS. VIJAY STEELS	ANUJ YADAV VS. SHRADDHA GUPTA	-	20-01-2025	..	YES	CONTESTED	NIL	NIL	
				CS Comm	240/2020	27-11-2020	M/S SYAN WATER TECHNOLOGIES PVT. LTD. VS M/S ALNAFEES FROZEN FOOD EXPORTS PVT. LTD. ORS	ANUJ KAPOOR	9891656411	22-01-2025	1515	YES	DECREED	22-01-2025	ON SAME DAY	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	CS(COMM)		48/2024	23.04.2024	SONAKSHI KUMARI RAMESH KUMAR VS PAWAN KUMAR	9953812663	04.01.2025	256	-	CONTESTED	No Execution filed till date			
			CS(COMM)		23/2023	07.03.2023	NIRMALA AGARWAL VS B.C HASARAM	9810383514	13.01.2025	678	-	CONTESTED	No Execution filed till date			
			CS(COMM)		28/2024	27.02.2024	SATYA PAL SINGH VS SH SUNIL	9654577483	16.01.2025	324	-	CONTESTED	No Execution filed till date			
			CS(COMM)		41/2024	12.04.2024	N DISTRIBUTOR MAHADEV HP GAS AGENCY VS KUBE	9871203770	16.01.2025	279	-	CONTESTED	No Execution filed till date			
			CS(COMM)		110/2023	25.10.2023	GUDDU GUPTA TRADING VS DEVI LEELA	9811129304	02.12.2024	404	-	CONTESTED	No Execution filed till date			
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 297/24	18.05.2024	SARAOGI SUPER SALES VS AMAR KUMAR	VARUN BEDI	8285672608	08.01.2025	235	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 53/2023	02.02.2023	CANARA BANK VS MDS ASLAM	SONIYA SACHDEWA	880256988	14.01.2025	707	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 170/2024	13.03.2024	SARITA PANDEY VS SHAHNAWAZ @ PREM BHATIA	SUNIL KUMAR BHARDWAJ,	9311603927	21.01.2025	314	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 535/2022	22.09.2022	VIJAY KUMAR SINGHAL PROPRIETOR OF M/S HARYANA ENTERPRISES VS KAPIL GUPTA	ANKIT GUPTA	9868543391	28.01.2025	849	YES	DECREED	EXECUTION NOT FILED	NO	
				CS(COMMERCIAL)	MISC.DJ/318/2024	24.04.2024	RAJESH KUKMAR DINESH GUPTA VS AVNEESH SHUKLA		9871603366	31.01.2025	282	-NO	ALLOWED	EXECUTION NOT FILED	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/337/2022	19-05-2022	RAKESH KUMAR JAIN VS ROHIT GUPTA	GAURAV KUMAR	9818964696	23-01-2025	970	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/678/2022	09-12-2022	HARISH KUMAR WADHWA Vs BASANT KUMAR	SACHIN WADHWA	9810326222	30-01-2025	773	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/308/2023	07-06-2023	PANKAJ SACHDEVA VS SANJAY GOYAL	SUBHASH CHANDRA LOCHAKIA	9718764007	21-01-2025	589	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 173/2024	14-03-2024	ACHAL KUMAR JAIN VS REKHA DEVI	MOHD BABBAR	9891146454	13/01/2025	237	YES	DECREED	EXECUTION NOT FILED	NO	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 524/2023	04.11.2023	THE NAINITAL BANK LIMITED VS M/S DUCATAN PHARMACEUTICALS	KARAN ANAND, AYUSH	9811867947, 8595134020	18.01.2025	441	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 315/2021	25.11.2021	AAI CARGO LOGISTICS AND ALLIED SERVICES V/S TRINITY EXPRESS AND ANR	ANJANA GOSAIN, P.S. CHAUHAN	9810100674, 9999671943	23.01.2025	1155	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS OF EXECUTION	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	MISC DJ ADJ/4064/ 2024	14-11-2024	Ampere Vehicles Vs Shyam Automobiles	Sh Sunny Dagar	9990033666	04-01-2025	51	Dismissed	NA	NA	Order Rule 13 CPC	IX
			613	Commercial Suit	Misc DJ ADJ/4021/ 2024	22-10-2024	MASCOT HEALTH SERIES PVT LTD Vs KONVERGE HEALTHCARE PVT LTD	Ms. Jyoti Babbar	7368912451	07-01-2025	77	Dismissed for non Prosecution	NA	NA	Order Rule 13 CPC	IX
			613	Commercial Suit	CS(comm)/ 324/2024	03-07-2024	Jatinder Kumar VS Arvind Dhingra	Sh Arun Verma	9871425155	15-01-2025	196	Decreed	NA	NA	Recovery Suit	
			613	Commercial Suit	CS(comm)/ 14/2024	08-01-2024	Ananya Enterprises Through Sh Umesh Sharma VS S Square Through Mr Azhar Khan	Sh Sidhant Antil	9911083232	25-01-2025	383	Decreed	NA	NA	Recovery Suit	
			613	Objection U/O 9 Rule 13 CPC	OMP(Comm)/ 21/2024	26-10-2024	BANK OF BARODA VS CITY MANPOWER SERVICES AND CONSULTANCY	Sh ASHISH HAWKS VERMA	9871603434	30-01-2025	96	Dismissed	NA	NA	Section 34 of Arbitration and conciliation	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL													
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	81/2023	17.03.2020	SANJU LATA VS VIKAS	S SATYANANRAYANA	9810178109	08.01.2025	1758 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	207/2020	19.12.2020	RAJESH VERMA VS VIKAS @ VICKY & ANR.	SATISH KUMAR	9999207803	08.01.2025	1481 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	80/2023	30.08.2022	VIKAS SHARMA VS VIRENDER SINGH & ORS	VIKAS KHATAK	99996507936	08.01.2025	862 Days	YES	CONTESTED-DECREED			
			509	OMP (COMM)	17/2024	24.08.2024	VISION INDIA AYURVEDS PVT LTD VS N K SHARMA	S.P SRIVASTAVA	9811405665	14.01.2025	143 Days	NO	CONTESTED-DISMISSED			
			509	CS(COMM)	72/2024	07.02.2024	M/S GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274	15.01.2025	343 Days	YES	CONTESTED-DECREED			
			509	CS(COMM)	292/2023	08.06.2023	AXIS BANK LTD VS NARENDRA KUMAR	SANUPAM SINGH	9654926809	16.01.2025	588 Days	YES	CONTESTED-DISMISSED			